

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/2016
NAME OF THE PETITIONER(S) : C. Giridharan & another
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 3
others
UNDER SECTION : 237(b), 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. AR-RAMANATHAN ORDER For Petitioners



Shri A R Ramanathan, counsel for petitioner present. PCS representing the respondents called, absent. Last and final opportunity is provided for his appearance and submissions failing which appropriate order will be passed. The matter may be posted alongwith TCP/151/2016. Put up on 20.07.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)